


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI**

**ORDER**

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1	Ms. Manjusha EC: 46867043	Personal Assistant in the court of Sh. Gaurav Gupta, Spl Judge (NDPS)/ASJ, South District, Saket Courts, New Delhi	Personal Assistant in the Office Pool, South District, Saket Courts, New Delhi

*Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.*


  
(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge  
South District, Saket Courts, New Delhi

No. Admn.I/P&T/SD/Saket/2023/ 10277-10289

Dated, New Delhi the 20/04/2023

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned.
11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File

  
(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge  
South District, Saket Courts, New Delhi